CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

24.05.2012

CP 06/2012 (OA No. 121/2009)

Mr. Nand Kishore, Counsel for applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Learned counsel for the applicant has been informed by his client that he has been selected and joined his services on the post other than Assistant Loco Pilot.

In view of this fact, this Contempt Petition has become infructuous and the same is dismissed as having become infructuous. Notices issued to the respondents are hereby discharged.

(Anil Kumar)

(Anii Kumar) Member (A) (Justice K.S.Rathore) Member (J)

ahq